

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

(Energy Conservation)

IA No. 322 of 2016 in
DFR No. 1291 of 2016

Dated : 18th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Mukund V. Bhandare

...Appellant(s)

Versus

Bureau of Energy Efficiency & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Pradeep Dahiya

Mr. Ravi Bharuka

ORDER

IA No. 322 of 2016
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 16.08.2016. Dasti, in addition, is permitted.

List the matter on **16.08.2016.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps